Hike in prices of petroleum products

+

*8. SHRI RAM VILAS PASWAN:

SHRI CHHANGUR RAM:

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to lay a statement showing:

(a) the basis on which recent hike in prices of petroleum products has been announced by Government;

(b) the extent of excise and other taxation elements in the prices of petrol, high speed diesel, cooking gas, kerosene and how do these figures compare with those elements in other countries like U.K.; U.S.A., Japan, France, etc. stating the reasons for higher levy in India if any; and

(c) the impact of the recent hike in the petroleum products on the consumer as a whole?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) and (b). A statement is laid on the Table of the House.

(c) It is estimated that the rise in consumer whole sale price index would be about 1 per cent due to recent price hike effective 13-1-1981.

Statement

The increases in the prices of various petroleum products have been effected to yield a sum of Rs. 1195 crores per annum to make good the additional foreign exchange and rupee burdens on the oil industry after the last price increase in June 1980. The increase in prices of individual petroleum products have been decided upon after very careful consideration of all relevant factors, such as the prevalent prices of these products and the likely effects of the increases on different categories of consumers.

(b) Comparative data relating to 31-7-79 only is immediately available. A statement showing comparative consumer prices of selected petroleum products and the element of taxes and duties thereon, as on 31-7-79 is attached.

Only in the case of Petrol, higher duties are levied in India with a view to:—

(i) curbing consumption of petroleum products on less essential use;

(ii) making available more naphtha for fertilizer use;

(iii) reducing imports of naphtha to some extent; and

(iv) mobilising resources for general revenues.

***Comparative consumer prices** of selected petroleum products and element of taxes and dutuies there in as on 31-7-79 in USA, UK, France .Japan and India.*

(Rs. /litre)*

Country	Motor Spirit (Regular)			Auto Diesel			Household kerosene			Distillate F.O.		
	Consumer Price	Includes		Consumer Price	Includes		Consumer Price	Includes		Consumer Price	Includes	
		Tax / VAT	Duty		Tax/VAT	Duty		Tax / VAT	Duty		Tax/VAT	Duty
U.S. A. . .	1·87	0·29	..	1·68	0·29	..	1·25	None	None	1·52	Neg.	..
France . . .	4·98	64·3%	..	3·48	54%	..	2·69	45%	..	1·99	28·3%	..
U.K. . . .	4·43	15%	1·41	4·63	15%	1·58	2·07	..	0·04	..	..	..
India (Bombay) .	4·04	7·%	2·70	1·30	7%	0·49	1·29	3%	0·49	1·09	7%	0·13
Japan . . .	4·66	1·95	0·08	4·05	0·86	0·08	1·78	..	0·04	..	..	..

VAT—Value Added Tax. *Exchange rate adopted=1 U.S. $ = Rs. 7·76

Source : International Petroleum Annual brought out by U.S. Department of Energy April 1980. Figures for India corrected.

श्री राम बिलास पासवान : अध्यक्ष महोदय, मेरे प्रश्न का पहला भाग जो है, वह यह है कि सरकार ने हाल ही में पैट्रोलियम उत्पादों में किस आधार पर वृद्धि की है, इसका जवाब नहीं आया है?

SHRI P. C. SETHI: Sir, a statement has been circulated. He might not have received it. Sir, if you permit I will read out the statement.

The increases in the prices of various petroleum products have been effected to yield a sum of Rs. 1195 crores per annum to make good the additional foreign exchange and rupee burdens on the oil industry after the last price increase in June 1980. The increase in prices of individual petroleum products have been decided upon after very careful consideration of all relevant factors, such as the prevalent prices of these products and the likely effects of the increases on different categories of consumers.

(b) Comparative data relating to 31-7-79 only is immediately available. A statement showing comparative consumer prices of selected petroleum products and the element of taxes and duties thereon, as on 31-7-79 is attached.

Only in the case of Petrol, higher duties are levied in India with a view to:—

(i) curbing consumption of petroleum products on less essential use;

(ii) making available more naphtha for fertiliser use;

(iii) reducing imports of naphtha to some extent; and

(iv) mobilising resources for general revenues.

श्री राम बिलास पासवान : अध्यक्ष जी, मेरे प्रश्न का जो बेसिक प्वाइंट है, वह यह है कि वृद्धि किस बेस पर की है? आप हमेशा कहते रहे हैं कि विदेशों में ऐसा हो जाता है, हमारे सामने कोई चारा नहीं है और आप कह रहे हैं कि विभिन्न पहलुओं पर विचार कर रहे हैं। मैं यह जानना चाहता हूं कि वे पहलू क्या है?

श्री प्रकाश चन्द्र सेठी : जहां तक पहलू का सवाल है, पहलू यह है कि इसमें आपके द्वारा प्राइस का बढ़ाया जाना। जून, 1980 में पैट्रोलियम प्रोडक्ट्स का प्राइस हाइक किया गया था। उसके पश्चात् बालीकान्फ्रेंस के पूर्व में आपके कन्ट्रीज ने पैट्रोलियस प्रोडक्टश की ओर क्रुड की प्राइस बढ़ाई और फिर बालीकान्फ्रेंस के बाद करीब-करीब चार डालर प्रति-बैरल के हिसाब से कीमतें बढ़ा दी गई हैं। उसको मद्दे नजर रखते हुए, ये कीमतें हमने बढ़ाई है। जो करीब 1223 करोड़ रु० का कम्पनी लास कर रही थी उसमें से करीब 1195 करोड़ रु० के करीब कवर-अप करने की कोशिश की है।

इसके अलावा मैं माननीय सदस्य को बताना चाहूंगा कि कैरोसीन की कीमतें जो रखी गई हैं उसमें भी करीब-करीब 200 करोड़ की सबसिडि का ऐलीमेंट अभी है। जो कीमतें बढ़ी हैं, उसमें खास तौर से जो गरीब और मध्यम वर्ग के लोग हैं, जिनको इसकी आवश्यकता है इसलिए उनकी कीमतों को कम रखने का प्रयास किया गया है।

श्री रामबिलास पासवान : मैं मंत्री महोदय से जानना चाहता हूं गल्फ प्राइसेज और वैनिजुला प्राइसेज क्या हैं? आप ने अभी सबसिडी की बात कही है—मैं जानना चाहता हूं कि इस में सेन्ट्रल एक्साइज और अदर-टैक्सेज कितने लगे हैं?

श्री प्रकाश चन्द्र सेठी : जहां तक इस में गल्फ़ कन्ट्रीज के प्राइसेज का सवाल है—इस समय वहां 36 डालर प्रति बैरल के हिसाब से तेल मिल रहा है जहां तक टैक्स के एलीमेन्ट का सवाल है मैंने

स्टेटमेन्ट में बतलाया है कि पैट्रोल में टैक्स का एलीमेन्ट कन्ज्यूमर प्राइस का 2.90 रु० हैं ।

डा० सुब्रह्मण्यम स्वामी : इस स्टेटमेंट में नहीं है ।

SHRI P. C. SETHI: The main excise duty which is available out of the petroleum products is of the order of Rs. 1600 crores.

श्री राम विलास पासवान : इम्पोर्टेड क्रूड का आप का टोटल रिक्वायरमेन्ट कितना है तथा उस को प्राप्त करने के लिये आप ने किन-किन देशों के साथ एग्रीमेंट किया है ? इस में कितना शार्ट-फाल है तथा उस को मीट करने के लिये आप क्या करने जा रहे हैं ?

श्री प्रकाश चन्द्र सेठी : हमारी कन्ट्री की रिक्वायरमेंट करीब 31 मिलियन टन है, जिस में 14 मिलियन टन हमारा उत्पादन है, करीब 16.7 मिलियन टन कूड आयल हम को इस वर्ष आयात करना पड़ेगा , इस के अलावा 7.89 मिलियन टन पैट्रोलियम प्राडक्ट्स का आयात करना पड़ेगा । इन सब सामग्रियों की कीमत पर 5650 करोड़ रुपये की विदेशी मुद्रा व्यय करनी होगी । जहां तक देश में उत्पादन का सवाल है, हम ने अपने उत्पादन को मद्देनजर रखते हुए जितने कूड की आवश्यकता थी उस को टाइ-अप कर लिया है आधा-मिलियन टन स्पाट परचेज़ किया है । बाकी के लिए कुवैत, कतार, मैक्सीको, नाइजरिया सऊदी अरेबिया, अल्जीरिया, ईरान, ईराक इन तमाम मुल्कों के साथ समझौते हो गये हैं इस तरह से हम ने तेल की आवश्यकता की पूर्ति कर ली है ।

SHRI MADHAVRAO SCINDIA: It is self-evident that there is a very close relationship between the consumption of petroleum products and GNP. Any increase in the price of petroleum products may adversely affect GNP. I would like to know whether Government would consider identifying the key contributors to GNP and subsidising on that basis, so that GNP is affected to the minimum?

DR. SUBRAMANIAM SWAMY: It is too technical a question, meant for economic experts!

SHRI MADHAVRAO SCINDIA: Why can't he elaborate on it? The hike in the price of petroleum products may adversely affect GNP. . .

DR. SUBRAMANIAM SWAMY: What is that?

SHRI MADHAVRAO SCINDIA: Would the Government consider identifying the key contributors to GNP growth and subsidising on that basis?

SHRI P. C. SETHI: As far as the subsidy element is concerned, I may point out that there is a subsidy element of Rs. 200 crores for Kerosene and more than Rs. 150 crores for Naphtha which is used in fertiliser production. We have taken all these factors into consideration. The total impact of the price increase of petroleum products is one per cent. on the national economy and not more than that.

SHRI SATYASADHAN CHAKRABORTY: What he is stating is not correct. Kindly allow me one minute; I want to put a question. The statement is not correct.

MR. SPEAKER: Kindly refer it to me.

SHRI SATYASADHAN CHAKRABORTY: I am asking a question. It is this....

MR. SPEAKER: No please, I am sorry. Next question.